



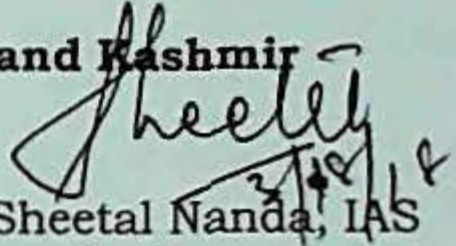
GOVERNMENT OF JAMMU AND KASHMIR
Department of Rural Development and PR
Civil Secretariat

Notification

Srinagar, the 3rd August of 2018

SRO 334 - In exercise of the powers conferred by clause (a) of Sub-section (1) of section (2) of the Jammu and Kashmir Panchayati Raj Act, 1989 and in partial modification of notification SRO 406-A dated 13.10.2014 read with notification SRO 163 dated 27.05.2011, the Government of Jammu and Kashmir hereby directs the exclusion of Panchayat Halqa Vijpora from CD Block Naidkhai, District Bandipora and its inclusion in Block Hajin, District Bandipora.

By order of the Government of Jammu and Kashmir


Sheetal Nanda, IAS

Secretary to the Government,

No.:-RD/Panch/43/2017

Dated:-03-08-2018

Copy to the:-

1. Advisor (V)
2. All Financial Commissioners
3. Chief Electoral Officer, J&K, Kashmir
4. All Commissioner/Secretaries to Government.
5. Divisional Commissioner, Kashmir
6. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs
7. Director, Local Bodies, Kashmir.
8. Director. Rural Development, Kashmir
9. Deputy Commissioner, Bandipora
10. General Manager, Government Press, Kashmir for publication.
11. Pvt. Secretary to Secretary to the Government, Department of Rural Development & PR for information of Secretary
12. In-charge Departmental Website.
13. Stock file.